

1	2	3	4
9.	Gandhinagar	300	0
10.	Jamnagar	667	0
11.	Junagadh	848	10
12.	Kutch-Bhuj	615	15
13.	Kheda	573	0
14.	Mehsana	593	9
15.	Navsari	367	0
16.	Narmada	220	0
17.	Panchmahal	714	0
18.	Porbandar	150	0
19.	Patan	465	0
20.	Rajkot	846	0
21.	Sabarkantha	736	30
22.	Surendranagar	615	0
23.	Surat	567	0
24.	Tapi	284	0
25.	Baroda	869	26
26.	Valsad	365	19
TOTAL		13945	120

Phone Tapping under Right to Privacy Bill

2375. SHRI JAI PRAKASH NARAYAN SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether the proposed Right to Privacy Bill is being drafted in such a manner that it would not give protection to individuals and politicians against phone tapping and interception of telephonic conversation;

(b) if so, the reasons therefor and the details thereof;

(c) whether some Ministries have reservations and are against illegal phone tapping of individuals; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY) : (a) The Central Government is drafting a legislation that will provide protection to individuals in case their privacy is breached through unlawful means. The drafting of the legislation is at preliminary stage and details of the legislation are yet to be finalized.

- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.

Recruitment by UPSC

†2376. SHRI PRABHAT JHA : Will the PRIME MINISTER be pleased to state :

- (a) whether it is a fact that the Union Public Service Commission (UPSC) conducts exams for recruitment in the 'Indian Police Services' (IPS);
- (b) if so, the details thereof;
- (c) whether it is a fact that separate exam is being conducted by the Ministry of Home Affairs for recruitment in the Indian Police Services;
- (d) if so, the reasons therefor;
- (e) whether the Union Public Service Commission has raised objection to it; and
- (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY) : (a) and (b) The UPSC conducts Civil Services Examination for recruitment to various Civil Services including Indian Police Services (IPS) annually. As per requirements of the Ministry of Home Affairs, the Commission is also conducting a Limited Competitive Examination in 2012 for recruitment for the post of Indian Police Service through a lateral entry mode from amongst officers of State Police Service, Indian Armed Forces and various Central Armed Police Forces as per the rules of the examination notified by the Central Government.

- (c) No, Sir.
- (d) to (f) Do not arise.

† Original notice of the question was received in Hindi.